


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

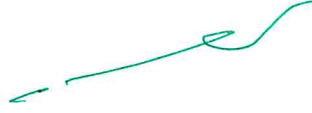
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-------------------|---------------|---|
| CP(IB)No. 38/BB/ 2017 | - | For settlement | Rule-6 of I&B | Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|--|
| 1. | Vachan 9535642743 | Respondent. |  |

ORDER

Counsel for Petitioner is absent. No representation for petitioner. Counsel for Respondent is present. List it on 12/01/2018 for hearing.


Member (T)


Member (J)